

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2517
TO BE ANSWERED ON 09TH MAY, 2016

RATE CONTRACTS ON BREAK

2517. SHRI SUSHIL KUMAR SINGH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the total number of rate contracts which have been on break during the last three years despite clear guidelines in financial rules of the Government to avoid a break in the rate contracts;
- (b) the total number of cases wherein concerned offices have been identified and penalized; and
- (c) the total number and nature of complaints received in respect of rate contracts during the last two years along with the action taken thereon?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a)& (b): The number of Rate Contract in break during last three years are as under:

2014-15 : 48 items
2015-16 : 57 items
2016-17 (as on date) : 50 items

Efforts are made to conclude all Rate Contracts in time, however in some cases break in Rate Contracts occur due to unavoidable reasons such as changes in specifications by the indentors, changes in technology, increase in price, withdrawal of Rate Contracts by the vendors, etc, and hence, no officer has been identified and penalized in this regard so far. Fresh Rate Contracts are concluded as soon as possible after following the prescribed guidelines.

(c): Total number of complaints for the Rate Contracts received during the last two years are 42. All complaints are examined for action as per rules.
